

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

37

C.P. No. 65/241-242/NCLT/AHM/2017



Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017**

Name of the Company: Kusum B Kumar & Ors.
V/s.
Sterling Greenwoods Ltd & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|---|
| 1. | NAVIN PAHWA | ADVOCATE | RESPONDENT |  |
| 2. | ANKIT SHAH | ADVOCATE | PETITIONER |  |


ORDER

Learned Advocate Mr. Ankit Shah present for Petitioner. Learned Advocate Mr. Navin Pahwa present for Respondent.

Respondent filed reply.

Petitioner filed rejoinder.

At request of both parties, list the matter on 27.07.2017 for final hearing.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 11th day of July, 2017.